

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No.69/2022
In
OA No. 331/2022
And
Ex. App No. 26/2022
In
OA No.331/2022

IN THE MATTER OF:

Om Prakash

...Applicant

Versus

State of Haryana & Ors.

...Respondents

INDEX

INDEX

S No.	Particulars	Dates	Pages
1.	Affidavit of Sh. Jitender Kumar, Commissioner, Municipal Corporation, Faridabad.	28.04.2023	1 - 5
2.	Annexure R/1 (Key Map)		- 6 -
3.	Annexure R/2 (Photographs)		7 - 13
4.	Annexure R/3 (Photographs)		14 - 27

Place: Faridabad
Dated : .04.2023

Rahul Khurana
Advocate
Counsel for the respondent

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No.69/2022
In
OA No. 331/2022
And
Ex. App No. 26/2022
In
OA No.331/2022

IN THE MATTER OF:

Om Prakash

...Applicant

Versus

State of Haryana & Ors.

...Respondents



**Affidavit of Sh. Jitender Kumar,
Commissioner, Municipal Corporation,
Faridabad.**

MOST RESPECTFULLY SHOWETH:

I, the above named deponent do hereby solemnly affirm and state as under:-

1 That the aforesaid captioned matter came up for hearing before the Hon'ble Tribunal, Principal Bench on 01.03.2023 when the following direction was issued:-

"In view of the facts and circumstances of the case, the Commissioner, Municipal Corporation, Faridabad is directed to file affidavit furnishing information in tabular form with details regarding revenue number, size/area, location of the parks, open lands, vested in the Municipality, meant for the public amenities to the **residents of the locality** to maintain ecology, sanitation,

fu

recreation, playground and ventilation purposes **within six weeks** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF”.

- 2 That details of the area in question i.e. Community Center near Tubewell No.2, Baselwa Colony and near park maintained has already been furnished in para No. 5(i) of the reply dated 27.01.2023 and Key Map annexed with said reply as **Annexure-R/1**. It is humbly submitted that said sites are situated in Old Faridabad. In compliance with the order dated 01.03.2023, the required information in tabular form regarding other parks in the locality i.e. within approximately 1000 meter is submitted as under:-



Sr. No.	Location of Park	Area	Present status/purpose of utilization	Khasra number
1	Rajiv Colony	2268.75 sq. yard	Balmiki Park, Tube well, Booster Tank, Chamber,	1345, 1351, 1352, 1353
2	Bhim Basti	1058.75 sq. yard	Ambedkar Park,	1226 min
3	Baba Nagar, Shiv Colony	59290 sq. yard	Park, talab under extension by Smart City Faridabad	342
4	Farid Park near Sarai Hussaini Colony	14500 sq. yard	Park	1512 (Lal Dhora) Booster Tank and Chamber / Ward office and Staff quarter / parking space including park.

fu

Detail of Parks handover by HSVP to MCF for maintenance:-

Sr. No.	Location of Park	Area in Sq. Mt.	Present status/purpose of utilization	Khasra number/ Sector
1	Maharaja Aggarsen Park near H.No. 111, Sec.- 18A	1127	Park, Tube well, small tin shed Temple (photographs are annexed as Annexure R/2)	Sec.- 18A
2	Park near H.No. 55,	1794	Park, Tube well	-do-
	Park near H. No. 410 Sec.- 18 H.B.C	157	Park	Sec-18
	Park near H. No. 1029 Sec.- 18 H.B.C	294	Park	-do-
5	Park near H. No. 625 Sec.- 18 H.B.C	405	Park, Tubewell	-do-
6	Park near H. No. 1139 Sec.- 18 H.B.C	406	Park	-do-
7	Park near H. No. 242 Sec.- 18 H.B.C	550	Park	-do-
8	Park near H. No. 188 Sec.- 18 H.B.C	798	Park, Tubewell	-do-
9	Park near H. No. 986 Sec.- 18 H.B.C	825	Park	-do-
10	Park near H. No. 1272 Sec.- 18 H.B.C	900	Park, Tubewell, Water Over Head Tank	-do-



11	Subhash Chandra Park Sec.- 18 HBC	1010	Park, Tubewell	-do-
12	Park near h. no. 720 sec-19	1413	Park, Tube well	Sector-19
13	Near Park h. no. 819 sector-19	1765	Tube well, Park	-do-
14	Near park h. no. 326 sec-19	1260	Park	-do-
	Park near h. no. 468 sec-19	1880	Park	-do-
16	Park near h. no. 1004 sec-19	3108	Park, Tube well	-do-
17	Park near h. no. 1062 sec-29	1681	Park	Sect-29
18	Park near 1072 sec-29	4572	Park, Tube well	-do-
19	Park near h. no. 1112 sec-29	4127	Park, Tube well	-do-
20	Park near h. no. 876 sec-29	360	Park	-do-
21	Park near h. no. 670 sec-29	2070.25	Park, Tube well	-do-
22	Park near h. no. 526 sec-29	1970.70	Park, Tube well, Small tin shed Temple (photographs are annexed as Annexure R/3)	-do-



fee

23	Park near h. no. 414 sec-29	1052.7	Park, Tube well	-do-
24	Park near h. no. 1553 sec-29	2529	Park, Tube well	-do-

3. That the above said details have been verified at site by the concerned revenue officials of Municipal Corporation, Faridabad and the same are maintained by MCF.



Place: Faridabad

Dated: .04.2023

[Signature]
DEPONENT

VERIFICATION:

Verified that the contents of para No. 1 to 3 of above affidavit are true and correct to my knowledge and information derived from the official record connected with the case, which I believe to be true. No part of it is false and nothing has been concealed therein.

Place: Faridabad

Dated: .04.2023

[Signature]
DEPONENT

Certified that the above was deposed on oath / affirmation before me on this day of 2023 by *[Signature]* who has been identified by who is personally known to me the contents of the above were explained to the Deponent

R. S. RAUTELA
Oath Commissioner, Faridabad







115







118











123





















